

ASSAM ACT IX OF 1949

THE ASSAM VILLAGE-CHAUKIDARI (AMENDMENT) ACT, 1949

(Passed by the Assembly)

(Received the assent of the Governor on the 5th May, 1949)

[Published in the *Assam Gazette* of the 11th May, 1949]

An

Act to amend the Bengal Village-Chaukidari Act, 1870, in its application to Assam.

Preamble.

WHEREAS it is expedient to amend the Bengal Village-Chaukidari Act, 1870, hereinafter referred to as the principal Act, in the manner hereinafter appearing ;

Bengal Act VI of 1870.

It is hereby enacted as follows :—

Short title, extent and commencement.

1. (1) This Act may be called the Assam Village-Chaukidari (Amendment) Act, 1949.

(2) It shall have the like extent as the Bengal Village-Chaukidari Act, 1870, in its application to Assam.

Bengal Act VI of 1870.

(3) It shall come into force on such date as the Provincial Government may, by notification in the official Gazette, appoint.

Amendment of section 12 of Bengal Act VI of 1870.

2. In the proviso to section 12 of the principal Act—

(a) for the word “two” the word “four” shall be substituted, and

(b) for the word “six” the word “nine” shall be substituted.

Amendment of section 15 of Bengal Act VI of 1870.

3. In the proviso to section 15 of the principal Act—

(a) for the words “one rupee” the words “two rupees” shall be substituted, and

(b) for the words “half an anna” the words “one anna” shall be substituted.

Price : 1 anna or 1d.